

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 127

IA 317 of 2019 in Co.Appeal 13 of 2017

Order under Section IA for Directions

IN THE MATTER OF:

Uday H Dave & HK Dave Ltd

.....Applicant

V/s

Prafulkunverba Kiritsingh Gohil & ROC Gujarat

.....Respondent

Order delivered on ..16/08/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)

Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Jayendra Shah, Advocate

For the Respondent

: Mr. Mihir Thakore, Sr Advocate and Mr. Mini Niar,
Advocate

ORDER

The matter stands adjourned for further hearing on 18.10.2021.



**(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**